

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3481  
ANSWERED ON:08.08.2017  
Share of Bihar in NFS Scheme  
Devi Smt. Rama

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether Bihar has made any claim regarding its share under National Food Security (NFS) Scheme;
- (b) if so, the details thereof; and
- (c) the steps taken to release the amount related to the said claim?

**Answer**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

(a) to (c): Financial year wise details of fund released to State Government of Bihar towards Central assistance for meeting expenditure towards intra-State movement & handling of foodgrains and fair price shop dealers' margin are as under:

(In crore)

Financial Year  
Amount Claimed  
Fund Released

2014-15

238.30

238.30

2015-16

261.54

261.31

2016-17

(Apr-Dec)

253.00

252.24

Total

752.84

751.85

Further, an amount of Rs.0.34 crore has been released to the State Government of Bihar in financial year 2016-17 under the scheme of Financial assistance to States for providing non-building assets to State Food Commission.

Being a Decentralized Procurement Scheme (DCP) State, food subsidy is released to Bihar for quantity of foodgrains procured and distributed under NFSA by them. Year wise details of food subsidy released to State Government of Bihar are as follows:

(In crore)

Financial Year  
Subsidy Claimed  
Subsidy released

2014-15

1808.32

1782.05

2015-16

3621.30

3386.11

2016-17

2801.54

2758.70

Total

8231.16

7926.86

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